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THE HIGH COURT OF KERALA

Kochi : 682 031
Dated: 25-07-2018

PROCEEDINGS

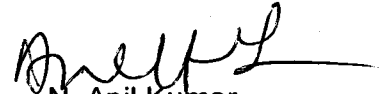
High Court Establishment – Smt. Sajna Figerus, Confidential Assistant Grade II, High Court – request to relieve from the duty – accepted - orders issued.

Read : 1. High Court proceedings No. A6-88196/2014 dated 15-02-2017.
2. High Court proceedings No. A6-62844/2018 (1). dated 24-07-2018.
3. Submission dated 24-07-2018 from the person concerned.

ORDER NO. A6-62844/2018

Smt. Sajna Figerus, Confidential Assistant Grade II, High Court, who has been offered appointment as Personal Assistant (Grade II) to Judge through direct recruitment method, as per the High Court proceedings read (2) above, has requested to relieve her duties as Confidential Assistant Grade II in the High Court Service as per the submission read (3) above. Her request is accepted and she is relieved of her duties as Confidential Assistant Grade II in the High Court Service with effect from **25-07-2018 A.N.**

(By Order)


N. Anil Kumar
Registrar General

To

The persons concerned (to be acknowledged on the O/C)
The Public Relations Officer, High Court.
The Private Secretary to the Chief Justice, High Court.
The Assistant Registrar, Chief Justice's Secretariat, High Court.
The Personal Assistant to the Chief Justice, High Court.
The Security Officer, High Court.
The Section Officer, Chief Justice's Secretariat, High Court.
The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court.
The 'G' (Accounts – II & III) Sections, High Court.
The Finance Wing, High Court.
The IT Section, High Court (for publishing in the High Court Website)
The A4 Seat, High Court.
The Administrative Records Section, High Court (2 Copies).
The File / Stock File.